

**8TH MEGHALAYA LEGISLATIVE ASSEMBLY
FIFTH SESSION**

UNSTARRED

QUESTIONS & ANSWERS

Thursday, the 10th December, 2009.

Weigh Bridges

Shri MARCUISE N. MARAK

Shri A. T. MONDAL

(Minister in-charge, Weights and Measures)

8. Will the Minister in-charge, Weights and Measures be pleased to state :-

(a) The number of Government approved and legalised weighing-bridges in the State?

(a) The Number of Weighbridges verified and stamped by Weights and Measures Department is 114 Nos.

(b) The permitted amount of fees/tolls etc., to be collected in the weighing-bridges?

(b) The Department of Weights and Measures does not regulate the fees/tolls collected in the Weighbridges. However, Weights and Measures Department does realize the prescribed Verification and Stamping fees @ Rs.2000/- (Two Thousand) only per Weighbridge annually. This includes both fresh and renewal cases per year.

Toll gates/Weigh bridges on NH-62

Shri MARCUISE N. MARAK

Shri ISMAIL R. MARAK

(Minister in-charge, Transport)

9. Will the Minister in-charge, Transport be pleased to state :-

(a) Whether it is a fact that the Hon'ble Supreme Court of India has passed an order to close down the toll gates/weigh bridges on NH-62?

(a) No, Sir.

(b) If so, the action taken by the Government?

(b) Does not arise in view of (a).

Issuing of License to Miners

Shri H. S. LYGDOH

Shri B. M. LANONG

**(Deputy Chief Minister in-charge,
Mining and Geology)**

10. Will the Minister in-charge, Mining and Geology be pleased to state :-

(a) The number of person who have been given licence for trading of coal & lime stone to Bangladesh?

(a) Sir, the State Government does not issue licenses for trading of Coal and Limestones to Bangladesh. However, the Office of the Deputy Director General of Foreign Trade, Shillong issues only Importer-Exporter code nos. (IEC) for every three months.

(b) The number of licenses issued for mining of coal and limestone?

(b) & (c) Does not arise in view of (a) above.

(c) The number of licenses issued to all the miners all over the State?

Locations of Hima Nongmynsaw, etc.,

Shri H. S. LYGDOH

Shri PRESTONE TYNSONG

**(Minister in-charge, Revenue and
Disaster Management)**

11. Will the Minister in-charge, Land Revenue be pleased to state whether the Hima Nongmynsaw, Hima Nongwah, Raid Nongtung and the Block-I of Khasi Jaintia Hills are in Meghalaya?

The Hima Nongmynsaw, Hima Nongwah, Raid Nongtung and the Block-I falls under areas of difference.

International Border fencing

Shri H. S. LYNGDOH

Shri PRESTONE TYNSONG
(Minister in-charge, Revenue)

12. Will the Minister in-charge, Revenue be pleased to state :-

(a) Whether the fencing of International Borders with Bangladesh has been completed?

(a) No, Sir.

(b) Whether the International Border fencing along the Borsora Area will be shifted?

(b) The matter is under examination of the Government.

Sericulture trainees

Shri T. D. SHIRA

Dr. R. C. LALOO
(Minister in-charge, Sericulture & Weaving)

13. Will the Minister in-charge, Sericulture & Weaving be pleased to state when will the result of Sericulture Trainees be declared?

Sir, the result of Sericulture trainees will be declared in December, 2009.

Transport gates on 62 N.H.

Shri T. D. SHIRA

Shri ISMAIL R. MARAK
(Minister in-charge, Transport)

14. Will the Minister in-charge, Transport be pleased to state the number of Transport gates on 62 N.H. and Songsak Mendipathar Road?

Sir, Transport Department had not installed any Check Gates on the National Highway - 62 and on Songsak - Mendipathar road. However, there are 2 functioning check points one at Dobu and another at Nengjagittim on National Highway - 62.

Sub Divisional Sericulture Officer

Shri T. D. SHIRA

Dr. R. C. LALOO
(Minister in-charge, Sericulture & Weaving)

15. Will the Minister in-charge, Sericulture & Weaving be pleased to state when will the full fledged Sub Divisional Sericulture Officer be posted at Resubelpara Sub-Division?

Sir, the matter is under consideration.

Yarn and Handloom Subsidy

Shri T. D. SHIRA

Dr. R. C. LALOO
(Minister in-charge, Sericulture & Weaving)

16. Will the Minister in-charge, Sericulture & Weaving be pleased to state whether there is a provision of yarn and handloom subsidy for the individual and co-operative weavers?

Sir, there is a provision of Yarn subsidy to trained Silk weavers only.